


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 4067/07/HDB/2017
NAME OF THE COMPANY	Progressive CInstructions Limited
NAME OF THE PETITIONER(S)	African Banking Corporation Tanzania Limited
NAME OF THE RESPONDENT(S)	Progressive CInstructions Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Krishna Rao	Advocate	KRISHNARADKOSURU@YAHOO.CO.IN 9849021916	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.K.V.Krishna Rao, learned counsel for the Petitioner is requesting to grant time to comply with the objections. Post the case on 21.11.2017 for admission.

  
Member (Technical)

  
Member (Judicial)